

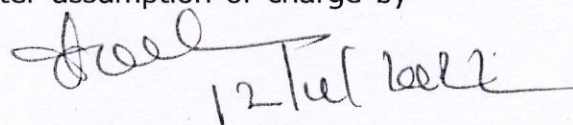
PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

SUB: ESTABLISHMENT – High Court of Andhra Pradesh – Appointment to the post of Registrar (Inquiries), High Court of Andhra Pradesh – **Orders** – **Issued.**

ORDER: ROC No.155/2022- Estt., Dated 12.04.2022

In exercise of the powers conferred by Article 229(1) of the Constitution of India and under Rule 5 of the Service Rules of the High Court of Andhra Pradesh, 2019, the Honourable the Chief Justice is pleased to appoint **Smt. M. Venkata Ramana Kumari**, District & Sessions Judge, presently working as Secretary, Andhra Pradesh High Court Legal Services Committee, **as Registrar (Inquiries)**, until further orders.

Smt. M. Venkata Ramana Kumari, shall handover the charge of her post to Smt. M. Babitha, District and Sessions Judge, East Godavari District, who is transferred and posted as Member Secretary, Andhra Pradesh State Legal Services Authority, and take charge of the post of the Registrar (Inquiries) from Sri Duppala Venkata Ramana, Registrar (Administration), High Court of Andhra Pradesh, who is holding charge of the post of Registrar (Inquiries), on or before 25.04.2022, after assumption of charge by the Member Secretary.


12/4/2022

REGISTRAR GENERAL

To

The Officers - concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice)
2. All the PSs to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh
4. The Registrar (I.T.)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website)
5. All the Officers of the High Court of Andhra Pradesh
6. All the Section Heads, High Court of Andhra Pradesh
7. All the Unit Heads in the State of Andhra Pradesh
8. The Member Secretary, A.P. State Legal Services Authority
9. The Secretary, A.P. High Court Legal Services Committee
10. The Director, High Court Mediation and Arbitration Centre
10. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur and Anantapuramu
11. The Chairman, A.P. VAT Appellate Tribunal, Visakhapatnam
12. The Chairman, Cooperative Tribunal, Vijayawada
13. The Special Judge for Trial of CBI Cases, Visakhapatnam
13. The Secretary to Governor for the State of Andhra Pradesh
14. The Chief Secretary to Government, Government of Andhra Pradesh
15. The Secretary to Government, Law (L.A. & J – Home Courts) Department, Government of Andhra Pradesh
16. The Registrar, Institution of Lokayukta of Andhra Pradesh
17. The Advocate General, Andhra Pradesh
18. The Secretary, Bar Council of Andhra Pradesh
19. The Accountant General, Andhra Pradesh
20. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada
21. The Commissioner of Printing & Stationery, Government Central Press, Vijayawada (for publication in Official Gazette)